

NOTICE

Please take notice that W.P(PIL)/4947/2022 shall be taken up by Hon'ble Division Bench No- II comprising Hon'ble Mr. Justice Aparesh Kumar Singh and Hon'ble Mr. Justice Deepak Roshan in Court No.12 today i.e. on 29.09.2022 at 12:00 PM.

By Order,

Dated the 29th September, 2022
High Court of Jharkhand, Ranchi

Sd/-
(Debasis Mohapatra)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Thursday The 29th September 2022

COURT NO. 12

DIVISION BENCH (BENCH ID-24892)

AT 12:00 PM

HON'BLE MR. JUSTICE APARESH KUMAR SINGH

HON'BLE MR. JUSTICE DEEPAK ROSHAN

Orders(with defect)

1	W.P (PIL)/4947/2022	LOCAL RESIDENTS OF NORTH OFFICE PARA AND GAURI SHANKAR NAGAR THROUGH RUPESH KUMAR vs THE STATE OF JHARKHAND THROUGH CHIEF SECRETARY	PRABHAT SINGH AMIT SINHA	JAI PRAKASH,(A A G) PRASHANT KR SINGH RAJENDRA KRISHNA
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PUBLIC INTEREST LITIGATION-00